NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 305/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES:

Piramal Glass Limited

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

36 ARMOND TALGAONICAR

SENIOR ALEST TOS

Aprocate Por PRETITEMBR

<u>ORDER</u>

CP No. 305/14(1)/NCLT/MB/MAH/2017

Orders reserved.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M.K. SHRAWAT Member (Judicial)